

Per Tribunal

Fixed for orders  
on 23.8.96

MS  
5.8  
for Dy Registrar

①

Date: 23.8.96 [47]

None for the applicant.

This matter is transferred from  
High Court.

No reply has been filed  
by the respondents.

Issue notice to the  
respondents to file their reply  
and make appearance on 15.11.96

(V)

MR Kolhatkar  
(M.R. Kolhatkar)  
MCA

B.S. Hegde  
(B.S. Hegde)  
MCI

Notices issued to  
Applicants/Respondents on  
2.9.96

3/9/96

Per Tribunal

Applicant in person by  
Advocate / Respondent by  
Counsel. For want of time  
The matter adjourned to  
for admission

Date: 15/11/96

Dy. Registrar

Dated: 9.12.96 (1)

None for the parties.

Adjourned to 21.2.97

Copy of the order be given to  
both the parties

Order/Undertaking despatched  
to Applicant/Respondent(s)  
on 31/1/97

Jali  
6/1

P.P. Srinivasava  
(P.P. Srinivasava)  
MCA

B.S. Hegde  
(B.S. Hegde)  
MCI

MS

OA.NO. 776/96 (5)

Dated: 21.2.97

None for the parties. The OA.  
is dismissed in default of appearance  
of the applicant.

  
(P.P. SRIVASTAVA)  
M (A)

  
(B.S. HEGDE)  
M (J)

mrj.

U E / J  
Order/Judgement despatched  
to Appellant/Respondent (s)

on 22/02/97

2  
03/03/97